

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF JULY, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.07.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.26
CIVIL SUITS (COMM)	2970	121	58	3033
CIVIL ORIGINAL (COMM-IPD-TM)	1102	16	10	1108
CIVIL ORIGINAL (COMM-IPD-CR)	196	5	1	200
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	138	13	7	144
CIVIL APPEAL (COMM-IPD-PV)	1	2	0	3
CIVIL APPEAL (COMM-IPD-TM)	140	15	10	145
CIVIL APPEAL (COMM-IPD-CR)	15	0	0	15
CIVIL ORIGINAL (COMM-IPD-PAT)	60	3	6	57
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4622	175	92	4705

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.07.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.26
CIVIL SUITS (COMM)	1487	36	19	1504
ORIGINAL MISC. PET. (I) (COMM)	232	60	43	249
ORIGINAL MISC. PET. (T) (COMM)	61	23	15	69
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	24	3	14	13
ORIGINAL MISC. PET. (COMM)	2623	79	59	2643
ORIGINAL MISC. PET. (ENF.) (COMM)	1066	33	16	1083
ORIGINAL MISC. PET. (EFA) (COMM)	46	3	3	46
ARBITRATION APPEAL (COMM)	73	3	2	74
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	108	122	111	119
COUNTER CLAIMS (COMM)	181	2	6	177
CIVIL SUITS (COMM) (INFRA)	2	0	0	2
TOTAL	5903	364	288	5979